

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2211
TO BE ANSWERED ON 08.03.2018

Special Package for Drinking Water

2211. SHRI N.K. PREMACHANDRAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to provide special package for the States so as to resolve the drinking water issues during the summer season and if so, the details thereof;
- (b) the details of funds sanctioned by the Union Government for the protection and conservation of drinking water resources during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to give priority for the protection of drinking water resources from pollution and contamination and if so, the details of the action taken/proposed to be taken in this regard;
- (d) whether the Government proposes to identify and conserve drinking water resources from pollution and if so, the details thereof and the action taken/proposed to be taken in this regard; and
- (e) whether the Government has conducted any study regarding the pollution of drinking water resources and if so, the details and outcome thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

- (a) No Madam. As per restructured National Rural Drinking Water Programme (NRDWP), funds under NRDWP are released on the basis of pre-approved criteria and there is no provision of giving special package to states.
- (b) Under restructured NRDWP, there is no provision of giving funds for protection and conservation of drinking water resources. However, States are advised to spend the fund from their own resources on the protection and conservation of drinking water resources. Further, before restructuring of NRDWP, there was a provision of maximum 10 % of NRDWP funds to be earmarked for sustainability component wherein state may spend the fund for protection and conservation of drinking water resources. State-wise details of sustainability fund sanctioned under NRDWP is at **Annexure**.
- (c) to (e) Drinking water resources are not separate. Rural drinking water supply department draws the water from the common source (available for other Sectors such as Agriculture, Commerce and Industry). The custodian of water resources are Ministry of Water Resources, R&D & GR and regulating agency for check on its pollution is Central Pollution Control Board. Ministry of Drinking Water and Sanitation has no role in this regard. However upto 5% of the funds released under National Rural Drinking Programme can be utilized for Water Quality Monitoring and Surveillance which inter-alia include taking up works relating to setting up of new/up-gradation of State/District/Sub-division/Block level/Mobile water qualitative testing laboratories providing field test kits/refills to Gram Panchayats etc. As on 5.3.2018, 1,29,082 Nos. of Sanitary Survey has been conducted and 4,34,954 drinking water sources have been tested. Out of which, 68,372 sources are found to be contaminated.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No.- 2211 due for reply on 08.03.2018 (Amount in Rs. crore)				
S.No.	State	2014-15	2015-16	2016-17
1	ANDAMAN and NICOBAR	0.08	0.02	0.02
2	ANDHRA PRADESH	37.78	17.01	20.40
3	ARUNACHAL PRADESH	10.98	6.54	11.08
4	ASSAM	58.53	28.41	34.81
5	BIHAR	39.91	20.27	37.38
6	CHATTISGARH	15.07	6.08	8.43
7	GOA	0.00	0.17	0.12
8	GUJARAT	40.56	23.89	27.85
9	HARYANA	27.80	12.27	11.15
10	HIMACHAL PRADESH	12.09	6.44	8.33
11	JAMMU AND KASHMIR	47.44	19.21	22.51
12	JHARKHAND	17.52	13.21	13.17
13	KARNATAKA	56.39	27.81	34.37
14	KERALA	12.41	4.81	7.52
15	MADHYA PRADESH	44.02	19.37	23.23
16	MAHARASHTRA	74.82	33.09	40.45
17	MANIPUR	8.85	2.79	4.06
18	MEGHALAYA	6.95	3.12	4.04
19	MIZORAM	3.45	1.73	2.45
20	NAGALAND	10.14	3.85	3.68
21	ODISHA	23.07	10.32	13.50
22	PUDUCHERRY	0.00	0.00	0.03
23	PUNJAB	9.74	4.28	5.19
24	RAJASTHAN	130.46	52.68	107.29
25	SIKKIM	3.17	1.21	1.94
26	TAMIL NADU	38.25	18.24	17.47
27	TELANGANA	21.22	9.77	13.31
28	TRIPURA	6.83	3.17	4.37
29	UTTAR PRADESH	107.32	49.03	62.20
30	UTTARAKHAND	11.15	6.01	8.82
31	WEST BENGAL	43.11	21.69	44.02
Total		919.12	426.46	593.19